

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

ITEM No. 411  
IB/680/ND/2021

**IN THE MATTER OF:**

Shakti Equipments Private Limited	...	Appellant
Versus		
Sapphire Erection Services India Limited	...	Respondent

**Order under Section 9 Of Insolvency and Bankruptcy Code,2016**  
**Order delivered on 20.07.2022**

**Coram:**

**Mr. DHARMINDER SINGH,  
HON'BLE MEMBER (J)**

**Mr. L.N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

For the Appellant : CS Mr. Nithish Bangera, CS Ms. Maithili Nandedkar  
For the Respondent :

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to  
24.08.2022.

*Vishal Rana*

**Vishal Rana  
Court Officer,  
Court-IV**